

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No.68/230/2023
NAME OF THE COMPANY	BVR Projects Pvt Ltd (Transferor Co.) & Bollineni Ramanaiah Memorial Hospitals Pvt Ltd (Transferor Co.2) And Bluebridge Capital Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

ORDER

Present: Ld. Counsel Mr. V.B. Raju for the Petitioner.

Mr. Vasant Rao Meshram, Asst., OL.

Mr. Satish Kumar, Asst., RD.

For filing reports of RD and OL. **Matter is adjourned to 19.03.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)